

(b) Presumably the Hon'ble Member is referring to Sales Tax. If so, the answer is in the negative.

(c) Yes. The proposals are embodied in the Report of the Motor Vehicle Enquiry Committee, which is available in the Library of the House. They are still under consideration by the Central and State Governments.

GEOLOGICAL SURVEY OF INDIA

233. Shri Telkikar: Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) in which of the six circles Hyderabad State is included for the purpose of Geological survey of India;

(b) whether the circle officers have conducted any survey there; and

(c) if so, whether the report of the survey is available?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) to (c). A statement giving the information required is laid on the Table of the House. [See Appendix IV, annexure No. 12]

ADVISERS TO MINISTRIES

234. Dr. N. B. Khare: Will the Minister of Finance be pleased to state how many American or other foreign experts are attached to each Ministry as its Advisers?

The Minister of Revenue and Expenditure (Shri Tyagi): A statement is laid down on the Table of the House. [See Appendix IV, annexure No. 13]

LAWRENCE SCHOOLS AT LOVEDALE AND SANOWAR

235. Shri N. B. Chowdhury: Will the Minister of Education be pleased to state the amount of expenditure incurred for the Lawrence Schools at Lovedale and Sanowar for the year 1951-52?

The Minister of Education and National Resources and Scientific Research (Maulana Azad): A statement is laid on the Table of the House. [See Appendix IV, annexure No. 14]